

- (ii) Non-lethal Technical stores and equipment.
- (iii) Lethal stores and specialised military weapons and equipment.

As regards the first type, we are generally self-sufficient. The degree of self-sufficiency is less, as regards the second type and it is the lowest as regards the third.

The total value of weapons and equipments purchased for the Armed Forces during 1951-52 (later figures are not yet readily available) shows that the value of the equipment procured in India was about 80 per cent. of the value of the total equipment obtained for the three Services.

Shri M. R. Krishna: May I know the factories in which the Defence weapons were produced in India?

Shri Satish Chandra: We have several Ordnance Factories. Moreover this question does not relate to what we produce in India. What I have said is about purchases in India.

Shri M. R. Krishna: May I know the number of foreign nationals who are working in the factories which are producing these weapons?

Sardar A. S. Saigal: It does not arise.

Mr. Deputy-Speaker: Does it arise?

Shri Satish Chandra: No, Sir. This is only regarding the purchase of equipment.

Shri K. G. Deshmukh: May I know from what country the majority of the imports are made?

Shri Satish Chandra: The majority of the imports are from the United Kingdom.

EXPERT COMMITTEE ON DEAFNESS

*538. **Shri S. N. Das:** Will the Minister of Education be pleased to state:

(a) what is the precise nature of work for which the Expert Committee on deafness has been appointed; and

(b) the work so far done by the Committee?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) To make an assessment of the causes and extent of deafness in the country and to recommend suitable measures for the prevention of deafness and for the education and rehabilitation of the deaf.

(b) The Committee met for the first time on the 12th and 13th January, 1953 in New Delhi and has made several recommendations which are under consideration.

Shri S. N. Das: May I know whether the Committee has completed its work and submitted its report?

Shri K. D. Malaviya: Yes, it has made certain recommendations.

सेठ गोविन्द दास : देश में सब से अधिक बहरे किस प्रदेश में हैं ?

श्री के० डी० मालवीय : इस की सूचना तो मेरे पास नहीं है ।

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LOAN TO KASHMIR

*539. **Shri K. G. Deshmukh:** (a) Will the Minister of States be pleased to state whether the Government of Kashmir had applied for a loan of rupees six lakhs in the month of January, 1953?

(b) If so, for what purpose was the said loan asked by the Kashmir Government?

(c) Have the Government of India agreed to give this loan?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The Government of Jammu and Kashmir made a request in January 1953 for the payment of a sum of Rs. 6,25,000 as an advance towards expenditure on relief to be incurred by the Joint Rehabilitation Board, Jammu.

(c) Yes.

Shri K. G. Deshmukh: May I know what are the conditions of the repayment of this loan?

Dr. Katju: There is an account opened under the head, "Aid to Kashmir", and this amount has been entered in that account.

Shri K. G. Deshmukh: May I know what is the total amount of the loan so far granted to Kashmir?

Dr. Katju: I cannot give the total amount. So far as this item is concerned, this is the amount.